

**NATIONAL COMPANY LAW TRIBUNAL**

**NEW DELHI BENCH**

**Appeal No. 646/252(1)/ND/18**

**CORAM:**

**PRESENT: MS. DEEPA KRISHAN  
HON'BLE MEMBER(T)**

**MS. INA MALHOTRA  
HON'BLE MEMBER (J)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI  
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 25.07.2018.**

**NAME OF THE COMPANY: M/s. Income Tax Officer, Ward V/s. ROC**

**SECTION OF THE COMPANIES ACT: 252(1)**


<b>S.NO.</b>	<b>NAME</b>	<b>DESIGNATION</b>	<b>REPRESENTATION</b>	<b>SIGNATURE</b>
--------------	-------------	--------------------	-----------------------	------------------


<b>For the Petitioner:</b>	Mr. Zoheb Hossain, Sr. Standing Counsel for IT Dept.
----------------------------	------------------------------------------------------

<b>For the Respondent:</b>	None
----------------------------	------

**ORDER**

No time left. Renotify this case on 27.08.2018.

  
**(Deepa Krishan)**  
**Member (T)**

  
**(Ina Malhotra)**  
**Member (J)**